

14.38 hrs.

PONDICHERRY BUDGET, 1991-92

[English]

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to present a statement of estimated receipts and expenditure of the Union Territory of Pondicherry for the year 1991-92.

[Placed in Library. See No. LT-2207/91]

14.38½ hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (PONDICHERRY), 1990-91

[English]

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to present a statement (Hindi and English versions) showing the supplementary Demands for Grants in respect of the Union Territory of Pondicherry for 1990-91. (*Interruptions*)

[Placed in Library. See No. LT-2208/91]

SHRI G. M. BANATWALLA (PONNANI): Sir, there are so many other States in India. How about them? (*Interruptions*)

14.39 hrs.

MATTERS UNDER RULE 377

- (i) Need to raise the limit of loans given by Banks for digging of wells and laying of pipelines in villages under Special Component Plan

[Translation]

SHRI HARIBHAU SHANKAR MAHALE (Malegaon): Loans are given to the villagers by the nationa-

lised banks and Government institutions for digging wells and laying pipelines in villages under Special Component Plan. "NABARD" has directed that a loan of Rs. 18,000 for digging a well and Rs. 4,000 for laying of pipelines per acre should be given. But this amount is quiet inadequate keeping in view the present price-rise. The result is that the work is not completed and the people do not get the entire benefit. They have to take loans from other places also. In this way, they come under heavy debt. Therefore, the amount for digging wells should be increased to Rs. 40,000 and Rs. 10,000 per acre should be given for laying pipelines. I request the concerned Minister to take immediate action in this regard.

- (ii) Need to ensure sufficient water for irrigation in Ganganagar and Bikaner districts of Rajasthan from Bhakra and Gang canals

SHRI SHOPAT SINGH MAKASAR (Bikaner): About 30 lakh acres of land in Ganganagar and Bikaner districts in Rajasthan is being irrigated through the Gang Bhakra and Indira Gandhi Canal originating from the rivers coming down from Punjab. The Rajasthan Government has spent millions of rupees for construction of these canals and for the development of this area. The functioning of the Headworks of these canals, irrigating Haryana and Rajasthan, should have been entrusted to the Bhakra Management Board for its smooth working but the same has not been done till now and the management of the Headworks is still with the officials of the Punjab Irrigation Department. With increasing activities of the terrorists, these officials of Irrigation Department of Punjab have created a very grave problem for the lakhs of Farmers in Bikaner and Ganganagar districts and not only water is not being supplied to them in the Bhakra and Gang canals area for irrigation they are not being supplied with water for the Sarhind feeder also which is required for the construction of a Link Channel.